

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-12-2018

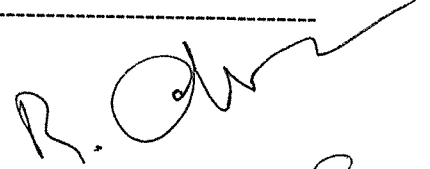
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : Dharamchand kochar & 1
NAME OF THE RESPONDENT(S) : K.D.P Properties pvt ltd & 1
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. CHANDRA MOHAN

COUNSEL FOR
PETITIONER




N. DAMBHA

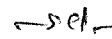
to Respondent



ORDER

On having both parties stated that the settlement talks are in progress, list this matter on **11.01.2019** for reporting settlement.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp